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No.K-13032/03/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th October, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ramesh Ranganathan, Judge of High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, to be the Chief Justice of the Uttarakhand High Court with effect from the date he assumes charge of his office.

RJP
24/10/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

Dated 24.10.2018

No. K. 13032/03/2018-US.I

Copy to:-

- 1 Shri Justice Ramesh Ranganathan, Judge of High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 2 The Secretary to the Governor, Uttarakhand, Dehradun.
- 3 The Secretary to the Chief Minister, Uttarakhand, Dehradun.
- 4 The Secretary to the Acting Chief Justice, Uttarakhand High Court, Nainital.
- 5 The Chief Secretary, Government of Uttarakhand, Dehradun.
- 6 The Registrar General, Uttarakhand High Court, Nainital.
- 7 The Accountant General, Uttarakhand, Dehradun.
- 8 The Secretary to the Governor of Andhra Pradesh, Hyderabad.
- 9 The Secretary to the Governor of Telangana, Hyderabad.
- 10 The Secretary to the Chief Minister, Andhra Pradesh, Hyderabad.
- 11 The Secretary to the Chief Minister, Telangana, Hyderabad.
- 12 The Secretary to Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 13 The Chief Secretary, Government of Telangana, Hyderabad.
- 14 The Chief Secretary, Government of Andhra Pradesh, Hyderabad.
- 15 The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 16 The Accountant General, Telangana, Hyderabad.
- 17 The Accountant General, Andhra Pradesh, Hyderabad.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
- 22 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(K.C. Thang)

Under Secretary to the Government of India
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